

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/2845 /A

From :- Smti. Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench.

Dated Guwahati, ^{1h} 24 April, 2025.

Sub:- **Commuted leave.**

Ref:- No.HC(IB)-VIG/01/2025/286-89 dated 21.04.2025.

Sir,

With reference to the above, I am directed to inform you that Shri Tage Halley, District & Sessions Judge, East Kameng District, Seppa, Arunachal Pradesh has been granted **11 (eleven) days of commuted leave w.e.f. 22.04.2025 to 02.05.2025, along with station leave permission.** Further, he may be asked to hand over the charge of his Court and Office to the next senior most Judicial Officer available at the station.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2008(Pt.)/2846-2847 /A, dated , 24-04-2025
Copy to:

1. Shri Tage Halley, District & Sessions Judge, East Kameng District, Seppa, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.

24.04.25

JT. REGISTRAR (VIGILANCE)

Sd/-